

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 77 of 2015 in  
IA No. 118 of 2015**

**Dated: 13<sup>th</sup> July, 2015**

**In the matter of:-**

**Global Energy Pvt. Ltd.**

**....Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Court has not assembled. As agreed by the parties, list the matter  
on **02.09.2015.**

**Court Master**